

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar Judicial, Srinagar)

NOTICE

Pursuant to the Communication No. 36614/RG dated 20.08.2024 of the Worthy Registrar General regarding non-availability of Hon'ble Mr. Justice Atul Sreedharan from 21st to 23rd August, 2024 and the subsequent modification made to the Roster, it is hereby notified for the information of all the concerned that the cases (except PILs) listed before the Division Bench of Hon'ble the Chief Justice (A) and Hon'ble Mr. Justice Puneet Gupta during 1st half of 22nd August, 2024, (both wings), will now be taken up for hearing by the Division Bench of Hon'ble Mr. Justice Puneet Gupta and Hon'ble Mr. Justice Rajesh Sekhri on 22nd August, 2024.

However, the transferred cases shall exclude part heard, tied up and assigned matters.

Dated:- 21.08.2024.


11/2 Registrar Judicial

Copy to :-

1. Secretary and Bench Secretary to Hon'ble the Chief Justice (A).
2. Secretary and Bench Secretary to Hon'ble Mr. Justice Puneet Gupta.
3. Secretary and Bench Secretary to Hon'ble Mr. Justice Rajesh Sekhri.
... for information.
4. Assistant Registrar (Computer) dealing with Division Bench cases.
5. Incharge NIC/Website.
...for information and necessary action.
6. Notice boards.
7. Office file.


11/2 Registrar Judicial